

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) and (b). Doordarshan are already paying sufficient attention to the educational programmes. Delhi, Bombay, Srinagar and Madras Kendras of Doordarshan are telecasting educational programmes for school going children. The time devoted by different Kendras towards educational programmes on each day is as under :—

A. DELHI

(i) Educational Programme — 80 minutes

(ii) School Programmes —160 minutes

B. BOMBAY

School Programmes —160 minutes

C. SRINAGAR

Educational Programmes — 80 minutes

D. MADRAS

Educational Programmes — 40 minutes

While the school programmes conform to the syllabus of local schools, the educational programmes are in the nature of general enrichment programmes and are not based on the curriculum.

2. Besides the above Kendras, educational programmes are being telecast in 8 States through INSAT-IB i.e. in Andhra Pradesh, Bihar, Gujarat, Madhya Pradesh, Maharashtra, Orissa, Rajasthan and Uttar Pradesh. Time devoted for each State for the educational programmes is given below :—

(a) Bihar, Madhya Pradesh, Rajasthan, Uttar Pradesh —45 minutes (common programme)

(b) Andhra Pradesh, Gujarat, Maharashtra and Orissa —45 minutes (for each State separately)

Educational programmes are telecast in the local language of the State.

3. Doordarshan are telecasting Area Specific Programmes through INSAT for each of the six States namely, Andhra Pradesh, Bihar, Gujarat, Maharashtra, Orissa and Uttar Pradesh. These programmes also carry the programmes on adult education.

4. University Grants Commission are also utilising the services of Doordarshan for telecast of common educational programmes throughout the country for two hours daily on all working days.

5. Since sufficient time is already being devoted for educational programmes, it is not considered necessary to increase the telecast time of the educational programmes for the time being.

Sale of controlled cloth by cooperative Societies

3922. SHRI SHANTI DHARIWAL :
SHRI VISHNU MODI :

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government make controlled cloth available to cooperative societies for sale ;

(b) if so, whether it is a fact that cooperative societies instead of selling this control cloth to poor people sell it in black market ;

(c) if so, whether Government's attention has been drawn to the news item appearing in the "Jansatta" dated 22 July, 1985 under the caption "Sahakari Samitiyon Ne Control Ka Kapra Black Mein Becha" ;

(d) if so, the concrete steps taken by Government in the matter and the action

taken against such cooperative societies so far ; and

(c) if no action has been taken, the reasons therefor ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) to (e). The controlled cloth produced by the mill sector (National Textile Cooperation Mills) is mainly distributed through State Federations, Cooperative Societies, Fair Price Shops as authorised by State/Union Territory authorities, with NCCF at national level. It is generally observed that owing to faulty distribution system, there is some deviation of controlled cloth to unauthorised channels. Therefore, the Deptt. of Civil Supplies have addressed all the States/U Ts, to take necessary corrective measures to streamline the pattern of distribution of controlled cloth. A plan of action has been suggested to the States, that handling of controlled cloth by the state agencies should be closely monitored by the State's Civil Supplies Secretary to avoid delay in taking delivery of consignment by the agency handling controlled cloth. On receipt of controlled cloth by the District Wholesale Agency, the Dy. Commissioner/Collector and the District Supply Officer should immediately be informed of the receipt of total quantity received and it should be the responsibility of the Deputy Commissioner/Collector with the assistance of the District Supply Officer and Deputy/Asstt. Registrar of Cooperative Societies, to indicate the distribution of controlled cloth in urban and rural areas within his jurisdiction. All Consumer Cooperative Stores as well as other agencies dealing with controlled cloth should display the stock position of controlled cloth received sold etc. A system of physical verification of the stock held by each wholesaler/retailer should be introduced and the retailers should maintain a register showing arrival of stock, its quantity (variety-wise) etc. It has also been suggested that the number of retail outlets of the controlled cloth both in urban and rural areas should be increased so as to provide proper facilities to the

people for getting controlled cloth without any difficulty. The State Governments/U.T. Administrations are taking necessary steps to implement the suggestions.

With regard to part (c) of the Question, it may be mentioned that the daily "JANSATTA" Dated 22nd July, 1985 contains a news-item under the caption "Sahkari Samitiyon Ne Control Ka Kapra Black Mein Becha". The news item refers to the Cooperative societies in Morena (Madhya Pradesh). As such the State Government of Madhya Pradesh has been requested to enquire into the matter and take appropriate action.

Cooperative Sugar Factories in Orissa

3923. SHRIMATI JAYANTI PATNAIK : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) the number of co-operative sugar factories set up in the State of Orissa so far ;

(b) the locations of those cooperative sugar factories ;

(c) how many of those cooperative sugar factories have been getting assistance from the National Cooperative Development Corporation ;

(d) the details of Central assistance and assistance from National Cooperative Development Corporation given to those cooperative sugar factories during last three years ; and

(e) the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) Out of the four Cooperative Sugar Factories Licensed so far in Orissa, two factories are in production and the remaining two under installation.